

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st MAY, 2024, 10:30 A.M.

CP (IB)/6/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Aditya Birla Fashion and Retail Ltd. Vs Sakardev Commercial Pvt. Ltd
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Ms. S. Singhanian, CS

For Respondent (s) :

ORDER

Ld. Authorized Representative CS Ms. S. Singhanian appears through VC. We understand that this matter is wrongly listed due to some goof-up at the Registry. Filing is incomplete and online copy of the Petition is noticed to be defective and hard copy of the same has also not been filed till date. Assistant Registrar of this Bench is directed to examine the matter and submit a report in 10 days.

Due to the above stated reasons, the Petitioner is directed to re-file the Petition along with relevant documents, both online and hard copy, removing all defects raised by this Bench. Petitioner is also directed to be in touch with the Registry for curing the defects and to complete the filing process. Further, the Registry is directed not to list the above CP on board till all objections are completely complied with and accept only upon, further instructions of this Bench.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)